GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3677 ANSWERED ON:19.04.2010 STRIKES BY EMPLOYEES Pandurang Shri Munde Gopinathrao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether workers in many public, private organised, unorganised and other sectors/organisations resorted to strikes during each of the last three years in support of their demands for better wages reinstatement of retrenched workers and etc;
- (b) if so, the details thereof alongwith the name of main sectors affected by such strikes;
- (c) whether the demands of the workers have been settled amicably in all these sectors;
- (d) if not, the reasons therefor; and
- (e) the total loss suffered by the Government as a result thereof during the said period, State-wise, sector-wise and year-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (e): The information is being collected and will be laid on the Table of the House.